

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-474(PB)/2018

IN THE MATTER OF:

Phoenix ARC Ltd. Applicant/petitioner
Vs.
Anush Finlease & Construction Pvt. Ltd. Respondent

Under Section 7 of IBC.

Order delivered on 01.05.2018

Coram:

SH. M.K SHRAWAT
HON'BLE MEMBER (JUDICIAL)

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS

For the petitioner: Mr. Suresh Dobhal, Yugank Goel
& Ms. Sonakshi Dhiman, Advs.

ORDER

Learned counsel present on behalf of the petitioner/financial creditor.

(ii) Notice intimating the next date of hearing be issued by the petitioner and directed to place on record the affidavit of service.

Registry to process dasti.

(iii) Matter is adjourned to 22st May, 2018.

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Sd/-

M.K SHRAWAT
MEMBER (JUDICIAL)